<u>0.I.H.</u>

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4319

TO BE ANSWERED ON MARCH 19, 2020

PMAY HOUSES IN MAHARASHTRA

NO. 4319. SHRI ARVIND GANPAT SAWANT :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the houses constructed under Pradhan Mantri Awas Yojana (PMAY) in Maharashtra since June, 2015, the inception of said yojana district-wise;
- (b) the details of the targets set by the Government for 2020 and 2021; and
- (c) whether any Memorandum of Understanding (MoU) has been signed between the Union Government and the State Government under PMAY and if so, the details of MoU and status of its implementation?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) Under Pradhan Mantri Awas Yojana (Urban) [PMAY(U)], 11,95,425 houses have been sanctioned out of which 5,03,959 houses have been grounded for construction of which 3,03,749 have been completed/delivered to the beneficiaries in Maharashtra under PMAY(U) since inception of the scheme in June, 2015. District-wise details of houses constructed in Maharashtra are at Annexure - I.

- (b) No year-wise targets are fixed under PMAY(U). The Mission guidelines provide flexibility to States/ Union Territories (UTs) for appraising and approving project proposals based on demand assessed and to approach the Ministry for release of Central assistance for projects approved at the State level.
- (c) Yes, Sir. A Memorandum of Agreement (MoA) was signed between Government on India and State Government of Maharashtra on 22.12.2015 in the format prescribed in the scheme guidelines. As per MoA, the central assistance is being released to the State and the State is implementing the scheme as per PMAY(U) guidelines. So far, central assistance of Rs.18,752.73 crore has been sanctioned and an amount of Rs.6,145.30 crore has been released to the State under PMAY(U).

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Annexure – I referred in reply to Lok Sabha QuestionNo. 4319 due for 19.03.2020

District-wise details of construction of houses in the State of
Maharashtra since inception of PMAY(U)

Sr. No.	Name of District	Houses Sancitoned (Nos)	Houses Grounded (Nos)*	Houses Completed (Nos)*
1	Ahmednagar	15,998	6,610	5,467
2	Akola	11,078	6,265	5,222
3	Amravati	15,736	11,823	5,282
4	Aurangabad	15,204	7,901	6,634
5	Beed	11,201	1,188	449
6	Bhandara	3,526	4,568	3,008
7	Buldana	5,136	7,115	5,036
8	Chandrapur	6,535	2,322	1,311
9	Dhule	3,893	3,210	2,458
10	Gadchiroli	2,488	576	316
11	Gondiya	3,762	2,159	825
12	Hingoli	4,311	2,521	1,792
13	Jalgaon	18,152	7,968	6,664
14	Jaina	9,284	2,041	1,344
15	Kolhapur	7,132	4,747	3,933
16	Latur	10,797	2,775	1,158
17	Mumbai	6,532	6,532	6,532
18	Mumbai (Suburban)	2,05,613	56,225	8,350
19	Nagpur	57,414	19,772	12,696
20	Nanded	23,674	14,918	9,720
21	Nandurbar	1,731	1,560	1,302
22	Nashik	39,904	32,832	23,805
23	Osmanabad	7,422	2,024	686
24	Palghar	85,865	16,633	16,633
25	Parbhani	12,754	4,393	614
26	Pune	1,55,857	90,919	63,655
27	Raigad	64,431	15,943	15,943
28	Ratnagiri	2,319	1,072	1,070
29	Sangli	5,948	6,982	5,319
30	Satara	10,034	4,653	4,216
31	Sindhudurg	705	269	269
32	Solapur	59,825	37,264	3,397
33	Thane	2,67,689	90,919	55,399
34	Wardha	7,731	3,952	1,946
35	Washim	2,359	1,916	1,128
36	Yavatmal	15,629	3,636	2,414
	Grand Total	11,95,425	5,03,959^	3,03,749^

* Includes incomplete works of earlier JnNURM taken up after 2014.

[^] Including 17,756 beneficiaries for which subsidy released recently by Banks and Housing Finance Companies (HFCs)